

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 298 OF 2023

IN THE MATTER OF

DR. RAJA SINGH

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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Filed by:



(NARENDER PAL SINGH)

Advocate for Moef & Cc

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Patiala House Courts,

New Delhi-110001

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New Delhi -110016

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New Delhi

Dated: 22/02/2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 298 OF 2023

IN THE MATTER OF:

DR. RAJA SINGH

...APPLICANT

VERSUS

UNION OF INDIA & ORS

...RESPONDENTS

ADDITIONAL STUDY REPORT IN COMPLIANCE OF THE ORDER DATED 17.12.2024 ON BEHALF OF RESPONDENT - MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE.

I, Ved Prakash Mishra S/o Sh. R.S Mishra aged about 48 Years, presently working as Joint Secretary with the Ministry of Environment, Forest and Climate Change (hereinafter referred to as MoEFCC) having office at Indira Paryavaran Bhawan, Jor Bagh, New Delhi -110003, do hereby solemnly affirm and state as hereunder:

1. That, this Affidavit is being filed by the Ministry in pursuance of this Hon'ble Tribunal order dated 17.12.2024, wherein the direction was as

below:

"We have gone through the report but in view of the significant nature of the questions involved in the present case we consider it appropriate that the Multi-Disciplinary Experts Committee may also look into the aspect of desirability or otherwise of future use of asbestos as part of roof material in the schools and also explore the possibility of use of alternative in place of asbestos in manufacturing of roof sheets etc."



(Name of the Affiant)
VED PRAKASH MISHRA
Joint Secretary
Ministry of Environment, Forest and Climate Change
New Delhi

2. That, in accordance with the direction of this Hon'ble Tribunal, the matter was further deliberated, and a meeting of the Expert Committee was held on 06.02.2025 at Central Pollution Control Board (CPCB), Delhi. The Expert Committee has prepared and submitted the report to the Ministry on 20.02.2025, which is annexed herewith and marked as **Annexure- A**.
3. Further, it is respectfully submitted that, during a hearing on 17.12.2024, the Hon'ble Tribunal desired a comment/response from the Indian Institute of Toxicology Research (CSIR-IITR). Accordingly, CSIR-IITR through its email dated 29.01.2025 and subsequent email dated 18.02.2025 apprised that at present CSIR-IITR, Lucknow doesn't have expertise in the desired area for the said expert committee. A true copy of an email dated 29.01.2025 and 18.02.2025 is annexed and marked as **Annexure- B**.
4. That, given the foregoing submissions, it is most respectfully prayed that Hon'ble Tribunal may be pleased to pass such or further orders as it may deem fit in the given circumstances of the case.

(Identify the deponent who has Signed put T.I. In my presence)

VERIFICATION:

Verified at New Delhi on the 21 FEB 2025 of February 2025 that the contents of the above affidavit and the accompanying report are true and correct to the best of my knowledge and belief and nothing material has been suppressed or concealed therein.



ATTESTED

Vijay
NOTARY PUBLIC
GOVT. OF INDIA

21 FEB 2025

(Signature)

DEPONENT

(वेद प्रकाश मिश्रा)
(VED PRAKASH MISHRA)
संयुक्त सचिव/Joint Secretary
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
M/o Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

(Signature)

DEPONENT

(वेद प्रकाश मिश्रा)
(VED PRAKASH MISHRA)
संयुक्त सचिव/Joint Secretary
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
M/o Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi



1798

ANNEXURE A

3

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

By Speed Post/Email

CM-13011/287/2024-AQMN-HO-CPCB-HO/ 1798

Date: 20.02.2025

To

Dr. Sonu Singh (Scientist 'E', CP Division)
Ministry of Environment, Forest & Climate Change
2nd Floor, Jal Wing Indira Paryavaran Bhawan,
Jorbagh Road New Delhi-110003

Subject :- O.A. no. 298 of 2023 titled Dr. Raja Singh Vs. Union of India & Ors. pending before the Hon'ble National Green Tribunal, Principal Bench at New Delhi- regarding.


Reference : 1. MoEF&CC letter No. Q-18011/13/2023-CPA, dated 23.10.2024
2. CPCB letter no. CM-13011/287/2024-AQMN-HO-CPCB-HO/617 dated 12.12.2024

Sir,

The expert committee report dated 13.12.2024 was submitted in Hon'ble NGT (PB) in compliance of order dated 25.09.2024 in OA 298 of 2023. The matter was heard on 17.12.2024 and Hon'ble NGT desired further "look into the aspect of desirability or otherwise of future use of asbestos as part of roof material in the schools and also explore the possibility of use of alternative in place of asbestos in manufacturing of roof sheets etc."

In compliance of Hon'ble NGT order dated 17.12.2024, the expert committee held meeting on 06.02.2025 and has prepared the report on the above reference, which is enclosed herewith for necessary action.

Yours faithfully,


(Vinay Kumar Upadhyay)
Scientist 'C'-IPC-II

Encl.: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpbc.nic.in

Response of the Expert Committee

(constituted in compliance of NGT-PB orders dated 18.07.2024 and 25.09.2024 of Hon'ble National Green Tribunal – Principal Bench in O.A No. 298/2023)

1. Orders dated 18.07.2024 and 25.09.2024

In O.A. No. 298/2023 the applicant, a visiting faculty in the Department of Architecture, School of Planning and Architecture, New Delhi, has raised the issue of (non-occupational) health hazards likely to be caused to school children by use of asbestos sheets (in roofs) in schools / educational institutions and has prayed for passing order to ban use of asbestos sheets in schools / educational institutions.

Ministry of Housing and Urban Affairs, Government of India filed response dated **23.09.2023** that the latest Schedule of Rates (DSR) of CPWD already does not include asbestos based items.

Ministry of Environment, Forest and Climate Change, Government of India (MoEF&CC) filed response dated **26.12.2023** that asbestos in buildings does not spontaneously release fibers, but it can enter the air, water, and soil from weathering, renovation, or demolition of manufactured asbestos products, and that waste containing asbestos shall be handled and managed in an environmentally sound manner as per the provisions outlined in the HOWM Rules, 2016, for final disposal.

Hon'ble NGT-PB passed an order in the matter on **18.07.2024**, directing as follows:

“6. We also require Ministry of Environment, Forest and Climate Change to find out whether in respect of user of asbestos sheets in Educational Institutions, there are some different kinds of health hazards to students i.e. non-occupational health hazards, comparing to health hazards applicable to workers in Industrial Sector, and if there is a distinction, let the matter be given a scientific study and report of such scientific study be submitted along with reply.”

MoEF&CC filed a response dated 24.09.2024 in NGT-PB that a comprehensive study has already been made on the issue of health effects of chrysotile asbestos by NIOH titled "Study of Health Hazards/Environmental Hazards resulting from use of variety of asbestos in the country" in May 2012. The NIOH report did not indicate any significant health or environmental hazards resulting from the use of chrysotile asbestos under proper conditions in the workplace. The said study also found health hazards for end users. It has been observed in the report that fiber levels in all workplaces and in the vicinity of the factory were below national and international standards. None of the subjects had radiographic features suggestive of interstitial lung fibrosis.

Hon'ble NGT-PB passed further order in the matter on **25.09.2024**, again directing the study of this issue by an expert committee, as follows:

*“2. Vide order dated 18.07.2024, we required Ministry of Environment, Forest and Climate Change (hereinafter referred to as 'MoEF&CC') to find out **whether in respect of user of asbestos sheets in Educational Institutions, there are some different kinds of health hazards to students i.e. non-occupational health hazards, comparing to health hazards applicable to workers in Industrial Sector, and if there is a distinction, let the matter be given a scientific study and report of such scientific study be submitted along with reply.***

3. Though affidavit dated 24.09.2024 has been filed by MoEF&CC but we do not find any specific reply for scientific study in respect to question posed by us in para 6 of order dated 18.07.2024.

4. We therefore, require Ministry to get a study conducted by constituting an Expert Committee comprising of specialist of multi discipline to study above aspect and submit report within two months.”

2. Constitution of the Expert Committee

In compliance with the order dated 25.09.2024 of Hon’ble NGT-PB, MoEF&CC vide letter no. Q-18011/13/2023-CPA, dated 23.10.2024, asked the CPCB to constitute an Expert Committee comprising specialists of multi-discipline to study the reference in the order dated 25.09.2024 of Hon’ble NGT-PB. Accordingly, CPCB vide Office Order No. CM-13011/287/2024-AQMN-HO-CPCB-HO, dated 07.11.2024, constituted an Expert Committee to study the reference in the order dated 25.09.2024 of Hon’ble NGT-PB comprising representatives of the following institutes:

S. No.	Institution
1	All India Institute of Medical Sciences (AIIMS), New Delhi
2	Maulana Azad Medical College (MAMC), New Delhi
3	CSIR-Indian Institute of Toxicology Research (IITR), Lucknow
4	CSIR-National Environmental Engineering Research Institute (NEERI), Nagpur
5	ICMR- National Institute of Cancer Prevention and Research (NICPR), Noida
6	ICMR- National Institute for Research in Environmental Health (NIREH), Bhopal
7	ICMR- National Institute of Occupational Health (NIOH), Ahmedabad
8	CSIR-Central Building Research Institute (CBRI), Roorkee
9	IIT Delhi (Civil Engineering Department)
10	IIT Roorkee (Civil Engineering Department)
11	MoEF&CC (CP Division)
12	CPCB (IPC-II Division) – Convenor

CPCB did not receive nominations from CSIR-IITR Lucknow & IIT-Delhi then.

The Expert Committee held two meetings on 28.11.2024 and 05.12.2024 and deliberated on the reference points mentioned in the order dated 18.07.2024 and reiterated in the order dated 25.09.2024 of Hon’ble NGT-PB:

3. Observations of the Expert Committee in report dt. 13.12.2024 in brief

Reference point: *whether there is a distinction between occupational health hazard to industrial workers and non-occupational health hazard from use of cement-asbestos sheets for roofing?*

(a) Cement-asbestos roof sheet while in good condition is in an immobilized state. There is little chance in this state of significant exposure to children at schools with such roof sheets. In this regard, the Indian Standard “IS:11769 (Part1)1987- “Guidelines for Safe Use of Products Containing asbestos, Part 1 - Asbestos Cement Products” prescribes practice to be followed during installation and handling of cement-asbestos roofing sheets.

(b) At the time of installing the roof sheets or during their dismantling, there is a chance of asbestos exposure. The above-mentioned BIS standard/guidelines prescribe work practices to mitigate the risk of harmful exposure to asbestos fibers. Most likely, children will not be

present during such installation or dismantling activities in schools, so there is a very low likelihood of exposure.

(c) Asbestos fiber concentration in air observed in the reports of the three studies - i) Study of Health Hazard/Environmental Hazards resulting from use of chrysotile asbestos in the country–2012 of ICMR–National Institute of Occupational Health, Ahmedabad (NIOH), ii) National Study on Occupational Safety, Health and Working Environment in asbestos-cement product industries – 2019 of Directorate General Factory Advice Service & Labour Institute, Mumbai (DGFASLI), and iii) Air quality study on concentration and significance of chrysotile asbestos fibers in the household ambient environment in Sri Lanka, were compared by the Expert Committee.

In the NIOH study, it was found that out of 427 observations in asbestos based industrial premises or areas near such industries, except for 80 i.e. 18-19% observations, all other observations were within the **0.1** fibre/cc limit for the work environment, and in the DGFASLI study, it was found that out of 50 asbestos based industries, asbestos levels in 35 industries that were having good measures were found within the **0.1** fiber per ml limit, and asbestos levels in 15 industries were in the range of 0.2 to 0.4 fiber per ml. Whereas in the Sri Lanka study, the asbestos fibre concentrations observed in household samples where cement-asbestos roofing sheets were used in one district were **0.00034** fibre/cc (average), **0.00077** fibre/cc (max), and in the second district were **0.00016** fibre/cc (average), and **0.00071** fibre/cc (max).

(d) It is evident that non occupational exposure levels are far lower than occupational exposure levels because of the type of activities involved during occupational exposure.

(e) For school children cement-asbestos sheets is not only the potential source of asbestos exposure. There may be other sources for asbestos exposure. Hence, it is difficult to design and execute a study which excludes other risk factors for asbestos exposure and to conclude that health effects of asbestos is due to only cement-asbestos sheet related asbestos exposure.

Even low dose exposure of asbestos can results in a disease but after several years (about 20 or more) and in many instances such disease represents in sub-clinical form (patient do not have any sign symptoms and only X-ray/HRCT will have opacities).

To identify such early disease/ pathology longitudinal study design is required which takes several years to conclude. In such study, we will be unnecessarily exposing children to substantial high radiological dosage, through X-ray, HRCT, etc., and even though we might not come to any firm conclusions.

(f) The expert from IIT-Roorkee shared with the Expert Committee information on research/studies undertaken and steps being taken elsewhere in the developed world to regulate the use of asbestos. The expert from ICMR-NICPR also informed that the world over its use is being discouraged, and many countries are banning its use because of its health hazards. The Expert Committee noted that asbestos use in India was very different from that in the Western world. In the Western world, there are more harmful uses than sheet use in India. They used to spray tiles and walls with asbestos fibres to make them fire-resistant.

In this regard, asbestos use data were noted. Asbestos is imported and presently not mined in India. According to the Indian Minerals Yearbook 2022 Vol-III of the Ministry of Mines,

Government of India, the annual consumption of asbestos fibre was approximately 3 lakh ton during 2020-21 and approximately 4.4 lakh ton during 2021-22. According to the information provided by the Fibre Cement Products Manufacturers Association (FCPMA), about ninety percent of the chrysotile asbestos is used in India for two main products - cement asbestos sheets (85%) and cement asbestos pipes (5%), and the remaining 10% is used in other products. FCPMA has further informed that **3.4 lakh ton** asbestos was used for cement-asbestos sheet production, which contains **8%-9%** asbestos, implying that approximately **40 lakh ton** cement-asbestos sheets are being manufactured annually ($3.4 \times 100 / 8.5$).

4. Recommendations of the Expert Committee in report dated 13.12.2024

- (a) An advisory may be issued for schools through concerned supervising authorities:
- i) to maintain the existing cement-asbestos roofing sheets in good condition, and apply a protective coating of paint or lime on the sheets as a precautionary measure;
 - ii) to follow the guidelines IS: 11769 (Part 1) during installation and handling of cement-asbestos roofing sheets;
 - iii) to ensure disposal of the waste cement-asbestos roofing sheets when discarded or damaged at authorized disposal sites under HOWM Rules 2016.
- (b) Awareness may be spread through concerned authorities and industry so as to ensure proper disposal of cement-asbestos waste at authorized disposal sites under HOWM Rules 2016 and prevent re-entrainment into air matrix on degradation.

The waste disposal data and global best practices may be reviewed from time to time by Government to arrive at suitable policies to minimise asbestos waste generation and its proper disposal.

5. Orders dated 17.12.2024

After submission of the above report of the expert committee the matter has been heard on 17.12.2024 and Hon'ble NGT (PB) has directed the applicant file response. Besides, Hon'ble Tribunal further desired as below:

-
5. *Compliance report dated 13.12.2024 has been filed by MoEF&CC.*
 - ...
 7. *We have gone through the report but in view of the significant nature of the questions involved in the present case we consider it appropriate that **the multi-disciplinary Experts Committee may also look into the aspect of desirability or otherwise of future use of asbestos as part of roof material in the schools and also explore the possibility of use of alternative in place of asbestos in manufacturing of roof sheets etc.***
 - ...

6. Response of the Expert Committee

In view of the above observation of Hon'ble Tribunal in order dated 17.12.2024 in O.A. No. 298/2023 the matter was further deliberated, and a meeting of the Expert Committee was held on 06.02.2025, at CPCB, Delhi in hybrid mode. IIT-Delhi could not participate during preparation of report dated 13.12.2024 but have participated during the meeting held on 06.02.2025. CSIR-IITR Lucknow did not participate and have responded that they do not

have expertise in the subject matter. The list of participants is attached as **Annexure-I**. Response of the Expert Committee is as below:

(i) desirability or otherwise of future use of asbestos as part of roof material in the schools

The experts from IIT Delhi and IIT Roorkee emphasised the importance to calculate the risk due to expected emission levels (amount of fibre per cc). If the risk is below the permissible limit, the use of asbestos sheet may be continued. Also, as India progresses and quality of life develops, obviously the standards have to be revisited and revised. On this, the expert committee noted that permissible fiber level for asbestos internationally is 0.1 per cc for the places in the industrial set up. So, it can be assumed that if it is below 0.1 fibre per cc, it may not be causing adverse health effect. In Sri Lanka study, it is in three decimal places. So, calculating the health risk related to so less of fiber will not yield anything on the health risk assessment. Also, the expert committee do not have evidence to say that the children sitting under the asbestos sheet are in excess risk of developing health conditions.

Asbestosis may be a problem in case of occupational exposure but during the use of cement-asbestos sheets we don't have any data to support that the sheets are causing harm.

The risk/hazard related to cement-asbestos sheets in the school can also be minimised if appropriate measures are taken during dismantling and installation. The expert committee have already recommended in the previous report that safe use, maintenance and safe handling of the asbestos sheet is more important rather than replacement.

The expert committee agreed that waste disposal data and global best practices may be reviewed from time to time by the government to arrive at suitable policies to minimize asbestos waste generation and its proper disposal and this applies not only to cement-asbestos sheets but also on other harmful chemicals or materials. Such decisions need some wider deliberation and assessment of their economic impact.

(ii) possibility of use of alternative in place of asbestos in manufacturing of roof sheets etc...'

As regard possibility of replacing asbestos in cement sheets with possible alternatives, the asbestos sheet manufacturers association have submitted in their reply in this matter that some substitutes have been tried but they were not successful in finding alternate for asbestos in cement sheets.

The expert committee opined that cement-asbestos roof sheets when used as a roof sheet, provides insulation against very high temperature, very low temperature at low cost. The low cost possible alternative is steel roof sheets but they do not have same properties hence not preferred for such use.

There are other alternatives to cement-asbestos sheets, including GI sheets, fibre cement sheets, PVC sheets, polycarbonate sheets and RCC roofs. The choice of material depends on environmental factors and budget constraints. Below is a concise comparison of viable roofing materials suitable, focusing on cost, lifespan, and protection against heat and rain:

Material	Cost (INR/sq.m.)	Lifespan	Heat Protection	Rain Protection
Cement-Asbestos Sheets	200-250	25 to 40 years.	Thermal insulation is good	Durable
Galvanized Iron (GI) Sheets	250-500	up to 30 years	Reflects heat; may increase indoor temperatures	Durable and long-lasting; requires proper installation to prevent leaks ; can be noisy during heavy rain
Fibre Cement Sheets	500-1,000	10-30 years	Non-toxic and durable; heavier than metal sheets	Resistant to weather and pests; requires skilled installation
PVC Sheets	500-1,000	10-30 years	Versatile and fire-resistant; offers moderate insulation	Durable; proper installation ensures effective rain protection
Polycarbonate Sheets	800-1,500	varies	Allows natural light; may require UV protection layer	Weather-resistant; suitable for areas requiring light transmission
RCC roofs	3000-3500	up to 80 years	Absorbs heat; may require reflective coating for heat reduction	Most Durable

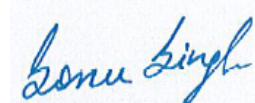
Note: Costs are approximate and may vary based on location and market conditions.



Vinay K Upadhyay
CPCB



Dr K V George
CSIR-NEERI



Dr Sonu Singh
MoEF&CC



Dr Rajesh Kumar
CSIR-CBRI



Dr Ankit Viramgami
ICMR-NIOH



Prof Gazala Habib
IIT-Delhi



Dr RR Tiwari
ICMR-NIREH



Dr. Naresh Kumar
MAMC



Dr Sanjay Rai
AIIMS

(concurrence attached)
Dr Bhanu P Vellanki
IIT Roorkee

1805

bh bhanuprakashv@ce.iitr.ac.in <bhanuprakashv@ce.iitr.ac.in>
Wed, 19 Feb 2025 3:09:00 PM +0530 •
To "Puneet Tyagi" <puneettyagi.cpcb@gov.in>

Puneet ji,

I consent to the report.

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From: Puneet Tyagi <puneettyagi.cpcb@gov.in>

Sent: Wednesday, February 19, 2025 1:53:17 PM

To: director <director@iitrindia.org>; rpbd <rpbd@iitrindia.org>; drsanjayaiims <drsanjay.aiims@gmail.com>; sanjayrai <sanjayrai@aiims.edu>; drnareshmamc <drnareshmamc@gmail.com>; KV George <kv_george@neeri.res.in>; Rajnarayan Tiwari <tiwari.rr@gov.in>; Shalini Singh <director.nicpr@icmr.gov.in>; Ankit Viramgami <viramgami.a@icmr.gov.in>; RAJESH KUMAR <rajeshkumar@cbri.res.in>; gazala <gazala@civil.iitd.ac.in>; bhanuprakashv <bhanuprakashv@ce.iitr.ac.in>; Sonu Singh <sonu.singh@gov.in>; Nazim Uddin <nazim.cpcb@nic.in>

Cc: Ved Prakash <mishra.vp@gov.in>; BHARAT SHARMA <mscb.cpcb@gov.in>; PRASOON GARGAVA <prasoon.cpcb@nic.in>; VINAY UPADHYAY <ykupadhyay.cpcb@gov.in>

Subject: URGENT : Final Report of Expert Committee for signature, in compliance to Hon'ble NGT (PB) order dated 17.12.2024 in O.A No. 298 of 2023.

To,

The Expert Committee Member

Sub: Final Report of the Expert Committee for signature

Respected Sir/Madam,

I am directed to forward final report (after incorporating comments in draft report) of expert committee in compliance of Hon'ble NGT order dated 17.12.2024. **Members are requested to sign the final report urgently.**

Regards
Puneet Tyagi
Scientist B, IPC II
CPCB Delhi

Annexure-I**List of Participants in meeting dated 06.02.2025****A. List of CPCB participants who have attend the meeting physically**

1. Shri Nazimuddin, Sc. 'F' & Div. Head, IPC-II, CPCB, Delhi (Convenor)
2. Shri P. Krishnamurthy, Sc. 'E', Air Lab, CPCB, Delhi
3. Shri Vinay K. Upadhyay, Sc. 'C', IPC-II Division, CPCB, Delhi
4. Shri Puneet Tyagi, Sc. 'B', IPC-II, CPCB, Delhi

B. List of Expert Members who have attended the meeting through video conferencing

Sl. No.	Expert Members
1.	Dr. Sanjay Rai, Professor, AIIMS Delhi
2.	Dr. Naresh Kumar, Professor, Maulana Azad Medical College, Delhi
3.	Dr. K.V. George, Chief Scientist ,NEERI
4.	Dr Rajnarayan R Tiwari, Director, ICMR- National Institute for Research in Environmental Health, Bhopal
5.	Dr. Ankit Viramgami, Scientist C , ICMR- National Institute of Occupational Health, Ahmedabad (Member)
6.	Dr. Gazala Habib Associate Professor, IIT Delhi
7.	Dr. Bhanu P Velanki Associate Professor, IIT Roorkee
8.	Dr. Rajesh Kumar, Senior Scientist, Advanced Concrete, Steel & Composites (ACSC) Group
9.	Dr. Sonu Singh, Scientist E, MoEF&CC (CP Division)

RI

RPBD IITR <rpbd@iitrindia.org>

Wed, 29 Jan 2025 4:46:39 PM +0530 •

To "puneettyagi.cpcb" <puneettyagi.cpcb@gov.in>

Cc "Director IITR" <director@iitrindia.org>, "BHARAT SHARMA" <mscb.cpcb@gov.in>, "Nazim Uddin" <nazim.cpcb@nic.in>, "VINAY UPADHYAY" <vkupadhyay.cpcb@gov.in>

Reading 41 / 50

Dear Sir,

Please refer to your email on the above subject. At present CSIR-IITR, Lucknow does not have an expert in the desired area for the said expert committee. However, Er. AH Khan, Former Chief Scientist of this institute who has superannuated on 31 December 2024. His mobile number is +91 9451307490. He may be contacted for this purpose as an individual.

It is for your information please.

With regards

KC Khulbe

डॉ. के.सी. खुल्बे

Dr KC Khulbe

प्रमुख, अनुसंधान योजना एवं व्यापार विकास प्रभाग

Head, Research Planning & Business Development Division

सीएसआईआर- भारतीय विषविज्ञान अनुसंधान संस्थान

CSIR-INDIAN INSTITUTE OF TOXICOLOGY RESEARCH

विषविज्ञान भवन, 31, महात्मा गांधी मार्ग, लखनऊ-226001, भारत

Vishvigyan Bhawan, 31, Mahatma Gandhi Marg, Lucknow-226001, India

Tel: +91-522-2628228; Fax: +91-522-2628227; www.iitrindia.org

On Tue, Nov 26, 2024 at 12:41 PM Director IITR <director@iitrindia.org> wrote:

----- Forwarded message -----

From: **Puneet Tyagi** <puneettyagi.cpcb@gov.in>

Date: Tue, Nov 26, 2024 at 12:32 PM

Subject: Reminder III: URGENT : Constitution of an Expert Committee in compliance to Hon'ble NGT (PB) order dated 25.09.2024 in O.A No. 298/2023

To: director <director@aiims.gov.in>, deanacad <dean.acad@aiims.gov.in>, director <director@iitrindia.org>, directornicpr <director.nicpr@icmr.gov.in>, directornicpr <directornicpr@gmail.com>, director-nioh <director-nioh@gov.in>, director <director@admin.iitd.ac.in>

Cc: BHARAT SHARMA <mscb.cpcb@gov.in>, Nazim Uddin <nazim.cpcb@nic.in>, VINAY UPADHYAY <vkupadhyay.cpcb@gov.in>

Sir/Madam,

In reference to the trailing mail dated 08.11.2024, 11.11.2024 and 19.11.2024, it is once again requested to **kindly provide nomination** for the Constitution of "Expert Committee in compliance to Hon'ble NGT (PB) order dated 25.09.2024 in O.A No. 298/2023", **urgently**.

Yours faithfully

Nazimuddin

Scientist F and Division Head, IPC-II

Central Pollution Control Board (CPCB)

(Ministry of Environment, Forest & Climate Change, Govt. of India), Delhi

Tel No. 01143102444, 01143102427

1808

==== Forwarded message =====
 From: Puneet Tyagi <puneettyagi.cpcb@gov.in>
 To: "director" <director@aiims.gov.in>, "deanacad" <dean.acad@aiims.gov.in>, "dean-mamc" <dean-mamc@delhi.gov.in>, "mamcregistrar" <mamcregistrar@gmail.com>, "director" <director@iitrindia.org>, "directornicpr" <director.nicpr@icmr.gov.in>, "directornicpr" <directornicpr@gmail.com>, "director-nioh" <director-nioh@gov.in>, "director" <director@admin.iitd.ac.in>, "mishravp" <mishra.vp@gov.in>
 Cc: "Nazim Uddin" <nazim.cpcb@nic.in>, "VINAY UPADHYAY" <ykupadhyay.cpcb@gov.in>
 Date: Tue, 19 Nov 2024 15:03:51 +0530
 Subject: Reminder II: URGENT : Constitution of an Expert Committee in compliance to Hon'ble NGT (PB) order dated 25.09.2024 in O.A No. 298/2023
 ===== Forwarded message =====

Sir/Madam,

In reference to the trailing mail dated 08.11.2024 and 11.11.2024 , it is once again requested to **kindly provide nomination** for the Constitution of "Expert Committee in compliance to Hon'ble NGT (PB) order dated 25.09.2024 in O.A No. 298/2023", **urgently**.

Yours faithfully
 Nazimuddin
 Scientist F and Division Head, IPC-II
 Central Pollution Control Board (CPCB)
 (Ministry of Environment, Forest & Climate Change, Govt. of India), Delhi
 Tel No. 01143102444, 01143102427

==== Forwarded message =====
 From: Puneet Tyagi <puneettyagi.cpcb@gov.in>
 To: "director" <director@aiims.gov.in>, "deanacad" <dean.acad@aiims.gov.in>, "dean-mamc" <dean-mamc@delhi.gov.in>, "mamcregistrar" <mamcregistrar@gmail.com>, "director" <director@iitrindia.org>, "director" <director@neeri.res.in>, "directornicpr" <director.nicpr@icmr.gov.in>, "directornicpr" <directornicpr@gmail.com>, "directornireh" <director.nireh@icmr.gov.in>, "director-nioh" <director-nioh@gov.in>, "director" <director@admin.iitd.ac.in>, "mishravp" <mishra.vp@gov.in>
 Cc: "Nazim uddin" <nazim.cpcb@nic.in>, "VINAY UPADHYAY" <ykupadhyay.cpcb@gov.in>
 Date: Mon, 11 Nov 2024 15:55:31 +0530
 Subject: Reminder: URGENT : Constitution of an Expert Committee in compliance to Hon'ble NGT (PB) order dated 25.09.2024 in O.A No. 298/2023
 ===== Forwarded message =====

Sir/Madam,

In reference to the trailing mail, it is once again requested to **kindly provide nomination** for the Constitution of "Expert Committee in compliance to Hon'ble NGT (PB) order dated 25.09.2024 in O.A No. 298/2023", **urgently**.

Yours faithfully
 Nazimuddin
 Scientist F and Division Head, IPC-II
 Central Pollution Control Board (CPCB)
 (Ministry of Environment, Forest & Climate Change, Govt. of India), Delhi
 Tel No. 01143102444, 01143102427

==== Forwarded message =====
 From: Puneet Tyagi <puneettyagi.cpcb@gov.in>
 To: "director" <director@aiims.gov.in>, "deanacad" <dean.acad@aiims.gov.in>, "dean-mamc" <dean-mamc@delhi.gov.in>, "mamcregistrar" <mamcregistrar@gmail.com>, "director" <director@iitrindia.org>, "director" <director@neeri.res.in>, "directornicpr" <director.nicpr@icmr.gov.in>, "directornicpr" <directornicpr@gmail.com>, "directornireh" <director.nireh@icmr.gov.in>, "director-nioh" <director-nioh@gov.in>, "director" <director@cbri.res.in>, "director" <director@admin.iitd.ac.in>, "director"

<director@iitr.ac.in>, "registrar" <registrar@iitr.ac.in>, "mishravp" <mishra.vp@gov.in>
Cc: "BHARAT SHARMA" <mscb.cpcb@gov.in>, "Nazim uddin" <nazim.cpcb@nic.in>, "VINAY UPADHYAY" <vkupadhyay.cpcb@gov.in>, "diganta kalita" <dkalita.cpcb@nic.in>

14

1809

Date: Fri, 08 Nov 2024 17:01:37 +0530

Subject: URGENT : Constitution of an Expert Committee in compliance to Hon'ble NGT (PB) order dated 25.09.2024 in O.A No. 298/2023

==== Forwarded message =====

Sir/Madam,

Hon'ble NGT (PB) vide above said order, directed MoEF&CC to get a study conducted by constituting an Expert Committee comprising of specialist of multi-discipline to study to find whether in respect of user of asbestos sheets in Educational Institutions, there are some different kinds of health hazards to students i.e. non-occupational health hazards, comparing to health hazards applicable to workers in Industrial Sector and submit report within two months.

Pursuant to the above-said Hon'ble NGT directions, **a committee of experts is constituted vide CPCB office order dated 07.11.2024.(attached)**

It is **requested to kindly nominate your representative** in the said Expert Committee, urgently.

Yours faithfully

Nazimuddin

Scientist F and Division Head, IPC-II

Central Pollution Control Board (CPCB)

(Ministry of Environment, Forest & Climate Change, Govt. of India), Delhi

Tel No. 01143102444, 01143102427

RI

RPBD IITR <rpbd@iitrindia.org>

Tue, 18 Feb 2025 5:02:06 PM +0530 •

To "Puneet Tyagi" <puneettyagi.cpcb@gov.in>

Reading 12 / 50

Dear Sir,

Please refer to your email on the above subject. We have already informed you through a wide email dated 29/01/2025 that the CSIR-IITR at present doesn't have expertise in the desired area. Therefore it is requested that no action is expected from our side. Also kindly remove the email address from the communication list. So that we need not to receive the communication in the above subject where CSIR-IITR is not a part.

With regards

KC Khulbe

डॉ. के.सी. खुल्बे

Dr KC Khulbe

प्रमुख, अनुसंधान योजना एवं व्यापार विकास प्रभाग

Head, Research Planning & Business Development Division

सीएसआईआर- भारतीय विषविज्ञान अनुसंधान संस्थान

CSIR-INDIAN INSTITUTE OF TOXICOLOGY RESEARCH

विषविज्ञान भवन, 31, महात्मा गांधी मार्ग, लखनऊ-226001, भारत

Vishvigyan Bhawan, 31, Mahatma Gandhi Marg, Lucknow-226001, India

Tel: +91-522-2628228; Fax: +91-522-2628227; www.iitrindia.org

On Sun, Feb 16, 2025 at 6:53 PM Puneet Tyagi <puneettyagi.cpcb@gov.in> wrote:

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